

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 5068  
ANSWERED ON 24/03/2026**

**ALLOCATION OF FUNDS UNDER PMGSY**

**5068. Shri Subbarayan K:  
Com. Selvaraj V:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is a fact that the funds allocated for Pradhan Mantri Gramin Sadak Yojana (PMGSY) has been either grossly underutilized or utilization is very meagre during the last two years and for the current year, if so, the details thereof;**
- (b) the funds allocated during the year 2024, 2025 and 2026 and the actual utilization during these years; and**
- (c) the reasons for under-utilization and the remedial measures proposed to be taken to check that such Centrally Sponsored Schemes (CSS) are properly implemented by the States ?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a) & (b): The funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) are released to States/UTs based on the pace of execution, value of works in hand, and the absorption capacity of the implementing agencies. The year-wise details of Budget Estimates (BE), Revised Estimates (RE), and the actual Central Share released under PMGSY over the last two financial years and the current year (as of 18.03.2026) are as follows:**

**(Rs in crore)**

<b>Year</b>	<b>Budget Estimates</b>	<b>Revised Estimates</b>	<b>Central Share Release</b>
<b>2023-24</b>	<b>19,000</b>	<b>17000</b>	<b>14049.79</b>
<b>2024-25</b>	<b>19,000</b>	<b>14500</b>	<b>13376.46</b>
<b>2025-26 (as on 18.03.2026)</b>	<b>19,000</b>	<b>11,000</b>	<b>5,522.82</b>

**(c): The variation between allocations and actual releases is primarily due to the transition toward more stringent financial discipline and technical challenges. The key reasons include:**

- i. Systemic Transition: The Financial Years 2024-25 and 2025-26 marked a major shift as PMGSY transitioned from the Single Nodal Account (SNA) to the SNA SPARSH module. This "Just-in-Time" funding mechanism ensures that fresh funds are released only after the exhaustion of existing unspent balances with States, leading to a more calibrated release cycle.**
- ii. Implementation Bottlenecks: Project progress in certain States has been affected by adverse climatic conditions, difficult terrain, forest clearances, and land acquisition issues.**
- iii. Completion of Phases: With PMGSY-I and II reaching near-saturation, the focus has shifted to upgradation works under PMGSY-III and the nascent implementation of PMGSY-IV, where the expenditure will progress only after the works have been tendered and commenced.**

**To ensure optimal utilisation and timely implementation, the Ministry has adopted the following measures:**

- i. Digital Oversight: Real-time tracking of physical and financial progress through the Online Management, Monitoring and Accounting System (OMMAS) and GIS-based inventory tools.**
- ii. Multi-Level Reviews: Regular monitoring through Regional Review Meetings (RRMs), Performance Review Committee (PRC) meetings, and high-level interactions between the Union Secretary (RD) and State Chief Secretaries.**
- iii. Public Accountability: Local oversight is provided by the District Development Coordination and Monitoring Committee (DISHA), chaired by Hon'ble Members of Parliament, to resolve field-level execution hurdles.**
- iv. Technical Support: The Ministry provides specialised technical assistance to States for preparing Detailed Project Reports (DPRs) and adopting green technologies to expedite construction.**

**\*\*\*\*\***